

**Minutes of the Meeting of the District Sub-Committee, Sahibganj held on
30.11.2017.**

In light of the directions of the Hon'ble High Court of Jharkhand, Ranchi vide letter no. 562-586/Legal Cell dated 25.07.2016 and letter no. 2736-2759/R&S dated 26.07.2016, a meeting of the DISTRICT SUB-COMMITTEE was held on 30.11.2017 at 4:30 P.M.

The meeting was presided over by the undersigned Gopal Kumar Roy, Principal District Judge, Sahibganj and attended by :-

- i) Sri Shailesh Kumar Chourasia, D.C., Sahibganj.
- ii) Sri P.P. Kachchhap, Incharge S.P., (D.S.P.), Sahibganj
- iii) Sri Binay Kumar Lal, Incharge C.J.M., Sahibganj
- iv) Sri Anup Tirkey, Judge -in-charge, Sahibganj
- v) Sri Surya Narayan Yadav, G.P., Sahibganj
- vi) Sri Pradeep Kumar Mishra, Incharge P.P., Sahibganj

Agenda

1. Compliance of Hon'ble High Court's direction in letter & spirit, as directed vide letter no. 789/Admn. Misc. dated 08.09.2017, letter no. 814/Admn. Misc. dated 15.09.2017 and letter no. 840/Admn. Misc. dated 04.10.2017 regarding speedy trial of selected cases and to dispose the cases by January, 2018.
2. Compliance of Hon'ble High Court direction in letter & spirit as directed vide letter no. 269/R.G dated 02.08.2017 regarding disposal of N.I. Act cases till the end of this calendar year 2017.

Discussion on agenda No-1

- i) The matter regarding non-production of official witnesses in the Courts as pointed out by Additional Sessions Judge-I and A.C.J.M, Sahibganj has been discussed. The letters of both the officers were provided to all the members of the District Sub Committee.


The Deputy Commissioner, Sahibganj had assured to issue directions to the concerning official witnesses for their evidence in the court without fail.

- ii) Regarding production of material exhibit by Officer Incharge of the Police Station and to ensure that the same are kept properly in the malkhana of the Civil Court, the Incharge Public Prosecutor, Sahibganj informed the Committee that he is monitoring it every fortnight.

Discussion on agenda No.- 2

Regarding compliance of Hon'ble Court direction with respect to disposal of NI Act cases till the end of calendar year 2017, the members assured that they will take all steps to achieve the target fixed by the Hon'ble Court.

The meeting ended with a vote of thanks by the chairman.


(Gopal Kumar Roy)
Principal District Judge
-cum-
Chairman, District Sub-Committee
Sahibganj

Memo No. 4691-4692 Sahibganj, dated the 06th day of December 2017

Copy forwarded to :-


- (i) The Registrar General, Hon'ble High Court of Jharkhand, Ranchi
(ii) The Member Secretary, SCMS Committee, Hon'ble High Court of Jharkhand, Ranchi
for information and needful.


Principal District & Sessions Judge
Sahibganj

Memo No. 4693-4698 Sahibganj, dated the 06th day of December 2017

Copy forwarded to the :-

- (iii) Deputy Commissioner, Sahibganj
(iv) Superintendent of Police, Sahibganj
(v) Chief Judicial Magistrate, Sahibganj
(vi) Judge -in-charge, Sahibganj
(vii) Government Pleader, Sahibganj and
(viii) Public Prosecutor, Sahibganj
for recollection from the meeting.


Judge -in-charge
Sahibganj